GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES LOK SABHA UNSTARRED QUESTION NO. 384 ANSWERED ON 19.11.2019

CONCESSION FOR PERSONS WITH ORTHOPAEDIC DISABILITY

384. SHRI GANESH SINGH:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES भारी उद्योग एवं लोक उदयम मंत्री be pleased to state:

(a) whether the Government, in pursuance of Ministry of Finance Notification No. 14/2019-Integrated Tax Rate dated 30.09.2019, has notified the revised guidelines for availing concessional rate of GST, for purchase of vehicle by the persons with orthopaedic disability of 40 per cent and above;

(b) if so, the details thereof;

(c) the details of the persons with orthopaedic disability, State-wise including District Satna (M.P.) as on date;

(d) the details of purchase of vehicle by the persons with orthopaedic disability, State-wise including District Satna (M.P.) as on date; and

(e) the details of concessional rate of GST availed by the persons with orthopaedic disability of 40 per cent and above as on date, State-wise including district Satna (M.P)?

ANSWER

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR)

(a) & (b): Yes Sir. The details of the guidelines are available on DHI's website i.e. www.dhi.nic.in

(c) to (e): The details of the certificate issued for availing concessional rate of GST for purchasing a vehicle by the persons with disability, including those in Satna (M.P.) are available on the website of DHI i.e. <u>www.dhi.nic.in</u> >Schemes/Programs>GST Concession to PWDs. Separate information state-wise is not being maintained.
